

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 1354
TO BE ANSWERED ON 25.07.2016**

Restructuring of Universities

**1354. SHRI ADHALRAO PATIL SHIVAJI RAO:
SHRI DHARMENDRA YADAV:
SHRI VINAYAK BHAURAO RAUT:
SHRI SHRIRANG APPA BARNE:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has any proposal as per the draft National Education Policy (NEP), 2016 that no university shall now be allowed to affiliate more than one hundred colleges;
- (b) if so, the details thereof;
- (c) whether those universities which have affiliated more than hundred colleges are proposed to be restructured and if so, the details thereof and the objectives behind the same; and
- (d) whether the Government has received representations and suggestions to reconsider the said proposal and if so, the details thereof and the reaction of the Government thereto?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT

(DR. MAHENDRA NATH PANDEY)

(a) to (d): The MHRD's 5-member Committee for Evolution of the New Education Policy with Shri T.S.R. Subramanian, former Cabinet Secretary as its Chairman, has in its Report recommended that no university should have more than 100 affiliated colleges, and the universities which have more than 100 affiliated colleges should be split for achieving better academic oversight and management efficiency.

Based on the report of the Committee and the recommendations from various consultations as well as other suggestions received, 'Some Inputs for the Draft National Education Policy, 2016' have been formulated wherein it has been recommended that the existing affiliating system will continue but with a maximum limit of 100 on the number of affiliating colleges. Universities having more than 100 affiliated colleges under its ambit will be accordingly restructured. The Ministry has already written to the relevant Government of India Ministries and to State Governments inviting comments/views/suggestions on the Draft NEP by 31st July, 2016.
